

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:473
ANSWERED ON:26.11.2014
FOREST ADVISORY COMMITTEE
Chinnaraj Shri Gopalakrishnan

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has re-constituted Forest Advisory Committee (FAC);
- (b) if so, the details thereof; and
- (c) the norms and criteria for appointment of a Member to the Committee?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) Ministry of Environment, Forests and Climate Change (MoEFCC) vide Order dated 27th August 2014 re-constituted the Forest Advisory Committee (FAC) consisting of four official members including the Chairman and three non-official members. Director General of Forests and Special Secretary, MoEFC is the Chairman of the re-constituted FAC. Other official members of the re-constituted FAC are- Addl. Director General of Forests (Forests (Conservation), MoEFCC; Inspector General of Forests (Forests Conservation), MoEFCC and Additional Commissioner (Soil Conservation), Ministry of Agriculture. Non-Official Members of the re-constituted FAC are Shri Ramesh K. Dave, Dr. Mohammad Firoz Ahmed and Shri Chaitram Deochand Pawar.

Chairman and the afore-mentioned officials are appointed as members of the FAC in their ex-officio capacity. The non-official members of the FAC are selected from among eminent experts in forestry and allied disciplines.